

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 6413 of 2016

Basant Kumar Mandal & others --- --- Petitioners
Versus
The Union of India & others --- --- Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Petitioners: Mr. Sanjay Piparwall, Advocate
For the Respondents: M/s Pradeep Modi, Sanjay Kumar Saraswat, Advocates

08/ 10.09.2020 Mr. Sanjay Piparwall for the petitioners and Mr. Pradeep Modi, assisted by learned counsel on record Mr. Sanjay Kumar Saraswat for the Respondents are present through Video Conferencing.

2. On the request of Mr. Piparwall, let the case be listed on 15.09.2020.

(**Aparesh Kumar Singh, J**)

(**Anubha Rawat Choudhary, J**)

Ranjeet/